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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/4/2016
NAME OF THE PETITIONER(S) : YSP Paulraj
NAME OF THE RESPONDENT(S) : Store N Move Pvt Ltd
UNDER SECTION : 241

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	E. OMORAKASH for Ramalingam & Associates	Counsel for R1, R4 & R5	
2.	Prasanna Venkat for APP Associates	Counsel for Petitioner	
3.	J. Chellakumar T. Saravanan N. Dathayini	Counsel for R2, R3 & R6	

ORDER

Shri Prasanna Venkat, counsel representing senior counsel for petitioner present. Counsel for respondents present. Counsel for petitioner seeks time stating that his senior is not available. At request, time enlarged. Put up on 18.11.2016 at 10.30 A.M.

(Mohd Sharief Tariq)
Member (Judicial)

(Anantha Padmanabha Swamy)
Member (Judicial)